

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE
LOK SABHA
UNSTARRED QUESTION NO. 2040**

TO BE ANSWERED ON WEDNESDAY, THE 07TH MARCH, 2018.

Upgradation of Courts

2040. DR. SANJAY JAISWAL:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of budget allocated and utilized for upgradation of courts for the years 2015, 2016 and 2017; and
(b) the breakdown of budget utilized for provision of housing to Upper Subordinates and Lower Subordinates in the Judiciary and the amount of funds released respectively?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS
(SHRI P. P. CHAUDHARY)**

(a) and (b): It is the primary responsibility of State Governments to provide adequate infrastructure for Subordinate Judiciary which includes court complexes / court halls and residential accommodation for them. Central Government is implementing the Centrally Sponsored Scheme for Development of Infrastructure Facilities for Judiciary in order to augment the resources of State Governments in this regard in association with the States / UT governments. The scheme has been in place since 1993-94, and was revised in the year 2011. It covers the construction of court buildings and residential accommodations for judicial officers of District and Subordinate Judiciary. As on date, there are 14,467 residential units available and 1785 are under construction. The breakdown of budget utilized for provision of housing to Upper Subordinates and Lower Subordinates in the Judiciary and the amount of funds released respectively is not maintained centrally. The details of budget allocated and utilized for development of infrastructural facilities for judiciary for construction of court halls and residential accommodations for judicial officers of District and Subordinate Courts for the years 2015, 2016 and 2017 are as under:

(Rs. In Crores)

2015-16		2016-17		2017-18 (Upto February, 2018)	
Revised Estimates	Released Amount	Revised Estimates	Released Amount	Revised Estimates	Released Amount
562.99	562.99	538.74	538.74	621.21	621.21
